GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 4266 TO BE ANSWERED ON 13.12.2019

WELFARE FOR POOR WIDOW WOMEN IN VRINDAVAN

4266. SHRIMATI DARSHANA VIKRAM JARDOSH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the welfare schemes implemented by the Ministry along with the Government of Uttar Pradesh for the welfare of poor widows in Vrindavan so far;
- (b) the corrective steps taken in this regard; and
- the details of the various mechanisms put in place by Ministry and Government of Uttar Pradesh to monitor the welfare schemes for widows of Vrindavan?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SRIMATI SMRITI ZUBIN IRANI)

(a) and (b) The Ministry of Women and Child Development, as a special case, has set-up a Home for Widows namely 'Krishna Kutir', fully funded by Government of India, to accommodate 1,000 widows. The 'Krishna Kutir' was constructed with a total cost of Rs. 57 crore at Vrindavan, District Mathura, Uttar Pradesh to provide widows a safe and secure place of stay, health services, nutritious food, legal and counseling services. This Home is the largest shelter home for widows in the country. The design of the Home had been prepared in consultation with HelpAge India and is also old age friendly. The Home consists of ground plus three floors with the facilities of ramp, lift, supply of adequate electricity, water and other amenities for meeting the requirements of elderly women and persons with special challenges. This Ministry and Government of Uttar Pradesh had signed an MoU dated 29th May, 2018 for implementation of Krishna Kutir. Deva Foundation, Varanasi and HelpAge India, Lucknow have been engaged by Uttar Pradesh

Mahila Kalyan Nigam, Government of Uttar Pradesh to provide various services viz. food, clothing, shelter, recreational and devotional activities, health facilities etc. to the inmates of Krishna Kutir. Sun Foundation, Delhi through National Skill Development Council was engaged for providing Skill Development Training in Krishna Kutir. The State Government of Uttar Pradesh had set-up three Shelter Homes for Widows namely, Chaitanya Vihar Phase-I, Chaitanya Vihar Phase-II and Sitaram Sadan with a capacity of 250, 320 and 101 inmates respectively. In the above Shelter Homes, all basic facilities including shelter, pocket money, food money and medical facilities are provided to the destitute widows.

(c) The Government of India and the State Government of Uttar Pradesh monitors the welfare schemes through a three tier monitoring mechanism at District, State and Central levels regularly through Review Meetings, Video Conferences etc.
